

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 15

**CA No. 1224/19 And
CP(IB) No. 196/Chd/Pb/2019**

**Under Section 9, IBC 2016
& R 11, NCLT 2016**

In the matter of:-

Sachin Garg Prop. Deepak Traders ...Petitioner/ Operational Creditor

Vs.

J.R.D. International Ltd. ...Respondent/ Corporate Debtor

Present through Video Conferencing:

Mr. Nahush Jain, Advocate for the petitioner in main CP and for the applicant in CA No. 1224/2019.

Mr. G.S. Sarin, PCS for the respondent.

CP(IB) No. 196/Chd/Pb/2019

A date is requested by learned counsel for the petitioner/ financial creditor for filing short written submissions. Let the same be filed within two weeks with a copy in advance to the counsel opposite. Last opportunity is granted. List for arguments on 16.12.2022.

CA No. 1224/19

List on 16.12.2022.

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**(Subrata Kumar Dash)
Member (Technical)**

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**(Harnam Singh Thakur)
Member (Judicial)**

November 15, 2022
SM